

#### **New guidelines for airports**

794. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Directorate General of Civil Aviation (DGCA) has issued any new guidelines with regard to the arrival and departure at the major airports;
- (b) if so, the details thereof; and
- (c) the steps being taken to ensure adherence of the guidelines?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Yes, Sir.

(b) Directorate General of Civil Aviation has issued Air Transport Circular No. 10/2009 dated 21.10.2009 on "Procedure to be followed to mitigate flight delays", which is available on Directorate General of Civil Aviation's website.

(c) The instructions contained in the circular has been implemented by Airports Authority of India at major airports.

#### **Rebates for travelling by executive class in IA**

†795. SHRI SHREEGOPAL VYAS: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the persons travelling by Indian Airlines in executive class are getting rebate in the form of free travel of their spouse/child along with them upto March, 2011;
- (b) if so, whether there has been an increase in number of travellers and income due to this measure; and
- (c) if not, the justification of doing this?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Yes, Sir. Passengers travelling on full fare executive class are entitled to take a companion (spouse/child/parents) free on domestic flights. This facility is available upto 31.03.2011.

(b) Yes, Sir.

(c) Does not arise.

#### **New pilot training centre in Tamil Nadu**

796. SHRIMATI JAYANTHI NATARAJAN : Will the Minister of CIVIL AVIATION be pleased to state:

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†Original notice of the question was received in Hindi.